GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4369 TO BE ANSWERED ON MARCH 19, 2020

HOMELESS PEOPLE LIVING IN SLUMS

NO. 4369. SHRI GURJEET SINGH AUJLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has the State-wise data of the homeless people living in the slums in Indian Cities and if so, the details thereof;
- (b) whether housing till now provided by the Government is in accordance with the target set and if so, target set by the Government and achieved during each of the last three years; and
- (c) the reasons behind targets not being achieved and major roadblock identified along with the solution to tide over the hurdle thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): Since 'Land' and 'Colonisation' are State subjects, the data of the homeless people living in the slums in Indian cities are available with the concerned States/Union Territories (UTs). However, as per Census of India, 2011, the number of people living in the slums in Indian cities is 6,54,94,604. The State/UT-wise details of population of people living in the slums are at Annexure-I.
- (b) & (c): 'Land' and 'Colonisation' being State subjects, it is the responsibility of the State/UT Governments to frame policies and implement schemes for providing housing to people living in the slums. However, the Government of India through various programmatic interventions has been making overarching efforts by assisting States/UTs both technically and financially to address their housing shortage. In pursuance to Government's vision of 'Housing for All by 2022', the Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana -

Urban (PMAY-U) Mission since June 25, 2015 to provide Central Assistance to States/UTs for providing all weather pucca houses to all eligible urban households including slum dwellers by the year 2022.

'In-situ' Slum Redevelopment (ISSR) component under PMAY-U Mission mandates to use land as a resource for providing houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement. The States/UTs have undertaken demand survey for assessing actual demand of housing under the PMAY-U Mission. The validated demand for the entire Mission period is around 112.24 lakh and so far, 103.79 lakh houses have been sanctioned against the target set of 97.92 lakh up to the year 2019-20. The target achieved in terms of houses sanctioned is well ahead of the target set under PMAY-U Mission. The year-wise details of target set by the Government and the target achieved from 2014 to 2019 including each of the last three years under PMAY-U Mission are at Annexure-II.

Annexure-I referred in reply to LS USQ No. 4369 due for answer on 19.03.2020 State/UT-wise details of population of people living in slums as per Census-2011

State/UT	@Slum Population			
Andhra Pradesh *	10186934			
Arunachal Pradesh	15562			
Assam	197266			
Bihar	1237682			
Chhattisgarh	1898931			
Goa	26247			
Gujarat	1680095			
Haryana	1662305			
Himachal Pradesh	61312			
Jammu & Kashmir	662062			
Jharkhand	372999			
Karnataka	3291434			
Kerala	202048			
Madhya Pradesh	5688993			
Maharashtra	11848423			
Manipur	NS			
Meghalaya	57418			
Mizoram	78561			
Nagaland	82324			
Odisha	1560303			
Punjab	1460518			
Rajasthan	2068000			
Sikkim	31378			
Tamil Nadu	5798459			
Tripura	139780			
Uttar Pradesh	6239965			
Uttarakhand	487741			
West Bengal	6418594			
A & N Islands	14172			
Chandigarh	95135			
D & N Haveli	NS			
Daman & Diu	NS			
Delhi	1785390			
Lakshadweep	NS			
Puducherry	144573			
India	65494604			

Note: 'NS' indicates slum not reported.

Note: * : Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

Source: Census of India 2011, Primary Census Abstract for Slum.

Year-wise details of houses sanctioned against target from 2014 to 2019 including the last three years under PMAY-U Mission

S. No.	Financial Year	Target for sanction of houses (Nos. in lakh)	Overall Houses Sanctioned under PMAY- U Mission (Nos. in lakh)	Houses Sanctioned under 'In-Situ' Slum Redevelopment (ISSR) Component of PMAY-U Mission (Nos. in lakh)
1	2014-15	Nil		
2	2015-16	7.30	7.26	1.79430
3	2016-17	15.00	9.50	0.11282
4	2017-18	25.00	24.87	0.39450
5	2018-19	31.00	38.70	2.23376
6	2019-20 (up to 09.03.2020)	19.62	23.46	0.08608
	Total	97.92	103.79	4.62146